

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) It is not possible to collect the information.

(c) and (d) The matter involves some financial and legal difficulties and Government are looking into them.

ASSAULT OF A GIRL IN DELHI UNIVERSITY CAMPUS

560. SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI MOHAMED USMAN ARIF:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the answer to Un-stirred Question No. 167 given in the Rajya Sabha on 21st February, 1973 and state:

(a) whether all the wanted persons in connection with the assault of a girl in the Delhi University campus on the 28th January, 1973 have since been arrested, and action taken against them; and

(b) the steps taken to check and avoid such incidents in future?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) Yes. Sir. The case is at present, pending in a court of law.

(b) The University authorities have put security guard on 24-hour duty outside the Students' Union building. The University has also taken possession of the building which can now be used only for legitimate purposes. Permanent police guard has been posted outside girls' hostels in the University. Police petrolling has also been intensified on municipal roads in the Campus and other strategic places.

MANAGEMENT OF SICK SUGAR MILLS

561. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Indian Sugar Manufacturing Association has de-

manded to hand over the sick sugar mills to them for management; and

(b) if so, the reaction of Government thereto?

THK MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b) The Indian Sugar Mills Association have submitted to the Government in the 3rd week of March, 1973. an outline of their scheme for setting up a sick units division in the Association to undertake the management of sick sugar mills. The Association propose to raise additional subscription from its members to the extent of about Re. 1 crore every year. The scheme implies the take over of sick sugar mills by the Government under (he Industries (Dev. & Reg.) Act, 1951, as amended, and their management by the Association to be appointed as authorised controllers under the Act. Neither the number of sick sugar mills, nor the criteria for determining sickness have been stated in the scheme.

The terms of reference of the Sugar Industry Enquiry Commission include the investigation into the causes of sickness of a large number of mills and measures for remedying the situation. The interim report of the Commission on the subject of nationalisation of the sugar industry, which is also expected to deal with the sick sugar mills, is likely to be submitted shortly. The proposal of the Association for the management of sick sugar mills will be examined in all its aspects, after the interim report of the Sugar Industry Enquiry Commission is received.

बनारस हिन्दू विश्वविद्यालय का बंद होना

562. श्री मान सिंह वर्मा :

श्री जगदीश प्रसाद मायूर :

श्री ना० कृ० शेखवालकर :

श्री पोताम्बर दास :

क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि-

(क) बनारस हिन्दू विश्वविद्यालय के वर्तमान उपकुलपति के कार्यकाल में यह विश्वविद्यालय